

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1173/2026

CHANDRAMOHAN. K & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 25-09-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) : Mr. Sanjay Hegde, Sr. Adv.
Mr. Asish Kumar, Adv.
Mr. Ankit Tiwari, Adv.
Mr. Tanay Hegde, Adv.
Ms. Archana Goswami, Adv.
Mr. Vasantha Kumar K, Adv.
Mr. Vairawan A.S, AOR
Ms. T. Geetha, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. The instant writ petition is dismissed in terms of the order dated 02.09.2026 passed in W.P.(C) No.1065/2026 (Nitin and others vs. Union of India and others).
2. Consequently, a complete set of the paper-book be forwarded to the office of learned Attorney General for India.
3. It goes without saying that whatever decision shall be taken pursuant to this order or our previous order that will apply on pan-India basis.
4. Pending applications, if any, also stand disposed of.

Signature Not Verified

 ARJUN BISHT)
ASST. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR